Annexure-1 Name of the corporate debtor: BCC ESTATES PRIVATE LIMITED; Date of commencement of liquidation: 13.07.2018; Modified List of stakeholders as on: 25.07.2019 List of secured financial creditors Sl. No. Name of Creditor Details of claim received **Detail of Claim admitted** Amount Whether of any Amount % share security Amount mutual Amt. interest Details Amount in total of claim Amount of covered by relinquish of amount continge that Amount Date of amount Claim security ed? Security of claims t may be of claim verificatio Remarks, receipt claimed admitted Nature of claim interest (Yes/No) Interest guarantee admitted claim set off reiected if any Corporate Guarantee provided for securing inancial assistance granted to Asian Natural Standard Chartered Bank 3000789750 3000789750 Resources (India) Limited 3000789750 3000789750 Yes 16.34 0 0 Corporate Guarantee provided for securing inancial assistance granted to Bhatia Global Oriental Bank of Commerce 322212348 318949876 rading Limited 318949876 Yes 318949875.8 1.74 0 0 3262472 0 Corporate Guarantee provided for securing inancial assistance granted to Asian Natural Note-1 2309342488 2309342488 Resources (India) Limited 2309342488 2309342488 12.58 Yes 0 0 0 0 Corporate Guarantee provided for securing inancial assistance granted to Asian Natural 330161202. 327682617 Resources (India) Limited 327682617 327682616.8 2478586 **IDBI Bank Limited** Yes 1.78 0 0 0 Corporate Guarantee provided for securing financial assistance granted to Bhatia Global 1099615677 1099552008 Trading Limited 1099552008 1099552008 Λ 63669.5 0 Yes 5.99 Λ SREI Equipment Finance Limited 391553293 391553293 391553293 No 391553293 2.13 Note-2 0 0 0 0 Corporate Guarantee provided for securing financial assistance granted to Bhatia Global Trading Limited and Asian Natural Resources Union Bank of India 1610711987 1610711987 (India) Limited 1610711987 1610711987 Yes 8.77 0 0 0 Corporate Guarantee provided for securing financial assistance granted to Bhatia Global Axis Bank Limited 131865783 131865783 Trading Limited 131865783 Yes 131865783 0.72 0 0 0 0 Corporate Guarantee provided for securing Note-1 financial assistance granted to Bhatia Global Bank of Baroda 1624127147 1619887203 Trading Limited 1619887203 Yes 1619887203 8.82 0 0 4239944 0 Corporate Guarantee provided for securing financial assistance granted to Bhatia Global Trading Limited, Bhatia Coal Washeries Limited, Bhatia Coke & Energy Limited and 4643768193 4643768193 Asian Natural Resources (India) Limited State Bank of India 4643768193 4643768193 25.29 0 Yes 0 0 Corporate Guarantee provided for securing financial assistance granted to Asian Natural 403832704 Bank of India 403832704 Resources (India) Limited 403832704 403832704 2.20 0 0 Yes 0 0 Corporate Guarantee provided for securing financial assistance granted to Bhatia Coke & 256504795 256504795 256504795 Energy Limited 256504795 1.40 Punjab National Bank Yes 0 0 0 0 Corporate Guarantee provided for securing inancial assistance granted to Asian Natural UCO Bank 1081706302 1078706301 Resources (India) Limited 1078706301 1078706301 3000001 11 Yes 5.88 0 0 Corporate Guarantee provided for securing inancial assistance granted to Bhatia Global ICICI Bank Limited 1166525200 1166525200 Trading Limited 1166525200 Yes 1166525200 6.35

Note-1 Details of Security Interest (For 1 to 3 and 5 to 12)

Paripassu charge with other lender on open plot (South and North portion) of plot (block) no B-3, Indira Complex, Navlakha, Indore (19285.75 Sq Ft)

Note-2 Details of Security Interest (For Sr. No.4)

Second Charge on the properties situated at 301-302, 401-402, 601-602 admeasuring 39899.90 sq. ft. situated at 3rd, 4th and 6th Floor, Viraj Tower, Andheri east, Mumbai - 400053